

IN THE HIGH COURT OF JHARKHAND AT RANCHI
Cr. M.P No. 2553 of 2016

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04/07.07.2020 Ms. Vandana Bharti, learned counsel for the State seeks
four weeks' time to file counter-affidavit in this case.

Prayer is allowed.

Put up this case after four weeks.

(Ananda Sen, J.)

RKM/-